

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

ITEM No. 104  
166/131/PB/2020

IN THE MATTER OF:

BIZ AD Optimiser Pvt Ltd

... Applicant / Petitioner

Vs

ROC. MCA NCT of Delhi & Haryana

... Respondent

Under Section 131(1).

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

On the request made by the RD counsel, list this matter for hearing on **17.12.2020**.

None appeared on behalf of the Income Tax Authority. The Income Tax Authority is hereby directed to appear and make their submissions over this Petition on the next date of hearing.

- Sd -

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

11.12.2020  
Ritu